

THE HIGH COURT OF SIKKIM : GANGTOK
(Civil Extra Ordinary Jurisdiction)

**D.B.: HON'BLE THE CHIEF JUSTICE AND
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

W. P. (C) No. 57 of 2017

Sun Pharma Laboratories Ltd.
Reg. Off: Sun House, Plot No. 201 B/1
Western Express Highway, Goregaon (E)
Mumbai 400 063.
Office at : Plot No. 754, Setipool,
Nandok Block, Ranipool,
East Sikkim-737 135.

... Petitioner.

versus

1. Union of India & Ors.
Through Ministry of Chemical & Fertilizer,
Dr. Rajindra Prasad Marg
Shastri Bhawan, New Delhi.
2. Ministry of Chemical and Fertilizers
Department of Pharmaceuticals,
Government of India
Through its Joint Secretary
Room No. 207 'D' Wing,
Shastri Bhawan, New Delhi.
3. National Pharmaceutical Pricing Authority,
3rd /5th Floor, YMCA Cultural Center Building
1, Jai Singh Road,
New Delhi, India-118601

... Respondents.

W.P.(C) No. 57/2017
Sun Pharma Laboratories Ltd. vs. Union of India & Ors.

Appearance:

Mr. A.K. Upadhyaya, Sr. Advocate with Ms. Sangita Pradhan, Advocate for the petitioner.

ORDER (ORAL)
(31.10.2017)

Satish K. Agnihotri, CJ

Mr. A.K. Upadhyaya, learned Senior Counsel, on instruction, seeks permission to withdraw this writ petition, with liberty to file a fresh.

It is ordered.

Judge
31.10.2017

Chief Justice
31.10.2017

jk/avi **Index : Yes / No**
Internet : Yes / No